

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 199 of 2013 &  
IA No. 277 of 2013**

**Dated : 26<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Electricity Consumers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Generation and Distribution Corporation & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L. Rajah  
Mr. Arun Anbumani**

**Counsel for the Respondent(s): Mr. S. Vallinayagam**

**ORDER**

**Admit.** Issue notice to all the Respondents returnable after six weeks. Registry is also directed to issue notice. Dasti service is permitted.

In the meantime, Respondents are directed to file their respective replies after serving copy on the other side.

The next date of hearing in the month of October, 2013 will be intimated later on.

**(RakeshNath)  
Technical Member  
mk**

**(Justice M. KarpagaVinayagam)  
Chairperson**